

## IN THE HON'BLE NATIONAL GREEN TRIBUNAL

NEW DELHI

OA No. 458 of 2023

IN THE MATTER OF :

Prakash Yadav

.....Applicant

Vs.

State of Haryana and Others

.....Respondents

**STATUS REPORT ON BEHALF OF RESPONDENT NO. 4 i.e. MEMBER SECRETARY, HSPCB in COMPLIANCE OF ORDER DATED 06.11.2023.**

1. That this Hon'ble Tribunal vide order dated 02.08.2023 passed the directions in this matter and in pursuance of that the joint committee submitted the status report before this Hon'ble Tribunal on 03.11.2023 (**Annexure R-1**).
2. That this Hon'ble Tribunal vide order dated 06.11.2023 in Original Application No. 458/2023 titled as Prakash Yadav Versus State of Haryana passed following direction:-

"1. *Report of the Joint Committee has been filed vide email dated 03.11.2023.*

2. *In view of the averments made in the application and observations made in the report of the Joint Committee, we consider it appropriate to seek response thereto from (1) State of Haryana, through Chief Secretary, Government of Uttar Pradesh, (2) District Magistrate, Rewari, (3) Municipal Committee, Dharuhera, through its Secretary and (4) HSPCB, through its Member Secretary who stand impleaded as respondents no. 1 to 4. Memo of parties be prepared and attached with the application accordingly.*

3. *Mr. Rahul Khurana Advocate has appeared on behalf of respondent no. 4-HSPCB and the Registry is directed to issue notices to respondents no. 1 to 3.*

4. *Regional Officer, HSPCB, Rewari has appeared before this Tribunal physically and Mr. Harish Chander, J.E., MC, Dharuhera has appeared*

*before this Tribunal through video call and we have interacted with them.*

- 5. Mr. Harish Chander, J.E., MC, Dharuhera has also shown to us remedial measures taken by MC, Dharuhera for solid waste management.*
- 6. Reply/response within two months by e-mail at [judicialngt@gov.in](mailto:judicialngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.*
- 7. List the matter for further consideration on 16.02.2024."*

3. That in compliance of the Hon'ble NGT order dated 06.11.2023, this office requested to the Secretary, Municipal Committee, Dharuhera vide this office letter No. HSPCB/RWR/2023-2024/1875 dated 04.01.2024 to send the Action taken report/reply to Hon'ble National Green Tribunal, Principal Bench, New Delhi (**Annexure R-2**).
4. The Municipal Committee, Dharuhera has submitted progress report vide Memo No. MCD/2024/102 dated 22.01.2024 is annexed as **Annexure R-3**).
5. That further action in this matter has to be taken by the Municipal Committee, Dharuhera.

In view of above, status report is being submitted for kind consideration of this Hon'ble Tribunal, please.

  
**Member Secretary,  
HSPCB, Panchkula**

**Status Report in Original Application No. 458/2023 titled as Prakash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi.****1. BACKGROUND**

Hon'ble NGT vide order dated 02.08.2023 in Original Application No. 458/2023 titled as Prakash Yadav Versus State of Haryana passed following direction:-

1. *The grievance in the present application is regarding illegal dumping of dry and wet household garbage lifted through door-to-door collection by Dharuhera Municipality at main gate of Rajiv Gandhi Sports Stadium located in Industrial Area Dharuhera and also leaving of stray cattle caught from other areas there. Due to emission of foul smell and also pollution caused the sports persons and residents of the locality are suffering from breathing problems. Due to foul smell and pollution the sports persons are forced to leave the Stadium. Complaints were made to the concerned authorities but no action has been taken.*
2. *Prima facie, the averments made in the application raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of Haryana State Pollution Control Board (HSPCB) and District Magistrate (DM), Rewari and direct the same to meet within one week, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and take appropriate remedial action by following due course of law. The Committee shall also report regarding compliance of MSW Rules, 2016, waste generation, processing and management of legacy waste, if any, in quantifiable terms. The State PCB will be the nodal agency for coordination and compliance.*

**2. DETAIL OF INSPECTION**

- I. In compliance of the Hon'ble NGT order dated 02.08.2023, Joint Committee consisting of below mentioned officers from District Administration, Rewari and State Pollution Control Board inspected the site of Municipal Solid Waste processing facility at Village Garibnagar, Dharuhera for fact findings on 11.10.2023 & 27.10.2023:-

- |    |                                    |             |
|----|------------------------------------|-------------|
| 1. | Sh. Swapnil Ravindra Patil         | ADC, Rewari |
| 2. | Sh. Harish Kumar, Regional Officer | HSPCB       |
| 3. | Smt. Anju Rani, Scientist 'B'      | HSPCB       |

### 3. Observations of the Joint Committee

During inspection, following observations were made by the Joint Committee:-

1. Municipal Committee Dharuhera has installed solid waste processing facility at Village Garibnagar for Dharuhera town of capacity 100 TPD through trammel machine technology and municipal solid waste of approx. 19.50 Tons is being processed daily.
2. There are 17 Nos. of wards in the Dharuhera town for which Municipal Committee Dharuhera is engaged in door to door collection of solid waste through motorized vehicles, containerized tricycles/handcarts etc.
3. The work for door to door collection and operation of processing/treatment of solid waste is allotted by Municipal Committee Dharuhera to M/s Balwan & Company and agreement between them has been executed on 28.01.2023.
4. The waste processing was observed with the help of trommel machine.
5. During site visit on dated 11.10.2023, Solid Waste of approx. 300 MT was found at site and foul smell was observed. No waste was found in front of the main gate of the stadium or on the passage towards stadium. (Photographs taken on 11.10.2023 are attached as **Annexure R/1**)

### 4. Action Taken:-

During site visit by joint committee on 11.10.2023 directions were issued to Municipal Committee Dharuhera to process the waste lying at site at earliest. During site visit on 27.10.2023, it was observed that waste lying at site was processed. (Photographs taken on 27.10.2023 are attached as **Annexure R/2**)

### 5. Status of solid waste management at Dharuhera

Municipal Committee Dharuhera vide letter dated 12.10.2023 (**Annexure R/3**) submitted status of Solid Waste management in Dharuhera as follow:-

- i) Solid waste processing facility is installed at Village Garibnagar for Dharuhera town of capacity 100 TPD through trammel machine technology and daily solid waste of approx. 19.50 Tons is being processed.
- ii) As per Municipal Committee Dharuhera, there is generation of municipal solid waste of Dharuhera town in the tune of around 19-20 Tons per day.
- iii) There are 17 Nos. of wards in the town for which Municipal Committee Dharuhera is engaged in door to door collection of solid waste through motorized vehicles, containerized tricycle/handcart etc.
- iv) The work for door to door collection and operation of processing/treatment of solid waste is allotted by Municipal Committee Dharuhera to M/s Balwan& Company and agreement between them has been executed on 28.01.2023.
- v) The segregation of dry waste is being done at MRF center. The further segregation and processing is being done through trammel machine at site.

## 6. RECOMMENDATIONS

1. Municipal Committee, Dharuhera should increase the height of wall towards the stadium and plantation be done along this wall in consultation with forest department.
2. There should be more emphasizes on usage for deodorizer to control the smell inside/outside the solid waste processing unit.
3. There should be regular cleaning and sweeping of the road in and around solid waste processing site.
4. The Municipal Committee Dharuhera should prepare action plan for disposal of inert waste, RDF, compost etc. by executing appropriate agreement with authorized vendors in this regard.

In view of above, status report is being submitted for kind consideration of this Hon'ble Tribunal, please.



**Dr. Anju Rani, Scientist,  
'B' HSPCB, Rewari**



**Sh. Swapnil Ravindra Patil  
ADC, Rewari**



**Sh. Harish Kumar,  
Regional Officer,  
HSPCB, Rewari**































सेवा में

क्षेत्रीय अधिकारी,  
हरियाणा, राज्य प्रदूषण नियन्त्रण विभाग,  
रेवाड़ी।

क्रमांक MCD/2023/.....SPL-0/

दिनांक:- 19-10-2023

विषय:- रिपोर्ट बारे।

उपरोक्त विषय पर आप द्वारा मांगी गई सूचना निम्न प्रकार से है:-

- I. Solid waste processing facility is installed at Village Garibnagar for Dharuhera town of capacity 100 TPD through trammel machine technology and daily solid waste of approx. 19.50 Tons is being processed.
- II. There is generation of municipal solid waste of Dharuhera town in the tune of around 19-20 Tons per day.
- III. There are 17 Nos. of wards in the town for which Municipal Committee Dharuhera is engaged in door to door collection of solid waste through motorized vehicles, containerized tricycle/handcart etc.
- IV. The work for door to door collection and operation of processing/treatment of solid waste is allotted by Municipal Committee Dharuhera to M/s Balwan & Company and agreement between them has been executed on 28.01.2023.
- V. The segregation of dry waste is being done at MRF center. The further segregation and processing is being done through trammel machine at site

सचिव  
नगरपालिका, धारुहेडा।



Haryana State Pollution Control Board  
Regional Office, Rewari at SCO-D6 & D-7,  
Suncity Commercial Complex, Sector-6, A-Block Rewari  
Tele: 01274-244241, E-Mail: [hspcbrodr@gmail.com](mailto:hspcbrodr@gmail.com)



Dated..... 4-1-24

HSPCB/RWR/2023-2024/..... 1875

To

The Secretary,  
Municipal Committee, Dharuhera,  
Distt. Rewari

Sub:- Original Application No. 458/2023 titled as Prakash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi.

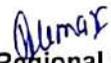
Ref.- Hon'ble NGT order dated 06.11.2023.

Kindly refer to the subject noted above, Hon'ble NGT in Original Application No. 458/2023 case titled as Prakash Yadav Versus State of Haryana vide order dated 06.11.2023 issued direction and relevant portion is reproduced as below:-

1. Report of the Joint Committee has been filed vide email dated 03.11.2023.
2. In view of the averments made in the application and observations made in the report of the Joint Committee, we consider it appropriate to seek response thereto from (1) State of Haryana, through Chief Secretary, Government of Uttar Pradesh, (2) District Magistrate, Rewari, (3) Municipal Committee, Dharuhera, through its Secretary and (4) HSPCB, through its Member Secretary who stand impleaded as respondents no. 1 to 4. Memo of parties be prepared and attached with the application accordingly.
3. Mr. Rahul Khurana Advocate has appeared on behalf of respondent no. 4-HSPCB and the Registry is directed to issue notices to respondents no. 1 to 3.
4. Regional Officer, HSPCB, Rewari has appeared before this Tribunal physically and Mr. Harish Chander, J.E., MC, Dharuhera has appeared before this Tribunal through video call and we have interacted with them.
5. Mr. Harish Chander, J.E., MC, Dharuhera has also shown to us remedial measures taken by MC, Dharuhera for solid waste management.
6. Reply/response within two months by e-mail at [judicialngt@gov.in](mailto:judicialngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.
7. List the matter for further consideration on 16.02.2024."

As per the discussion held with Sh. Rahul Khurana, Advocate, Hon'ble NGT, New Delhi, it is requested to send the Action taken report/reply to Hon'ble National Green Tribunal, Principal Bench, New Delhi, as next date of hearing is fixed for 16.02.2024.

DA: Copy of Hon'ble NGT order dated 06.11.2023.

  
Regional Officer  
Rewari Region

Dated..... 4-1-24

No. HSPCB/RWR/2023-2024/..... 1876-1878

A copy of above is forwarded to the followings for information & necessary action, please:-

1. The Member Secretary, HSPCB, Panchkula
2. The Deputy Commissioner, Rewari with request to direct the concerned to comply with the order dated 06.11.2023 passed by Hon'ble NGT.
3. Sh. Rahul Khurana, Advocate, Hon'ble NGT, New Delhi

Item No.04

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

(Through Physical Hearing with Hybrid VC Option)

Original Application No. 458/2023

Prakash Yadav

Applicant

Versus

State of Haryana &amp; Ors.

Respondents

Date of hearing: 06.11.2023

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.**

Applicant: Applicant in person (through VC).

Respondents: Mr. Rahul Khurana Advocate for HSPCB with Mr. Harish RO, HSPCB, Rewari.

**Application is registered based on a letter petition received by E-mail**

**ORDER**

1. Report of the Joint Committee has been filed vide email dated 03.11.2023.
2. In view of the averments made in the application and observations made in the report of the Joint Committee, we consider it appropriate to seek response thereto from (1) State of Haryana, through Chief Secretary, Government of Uttar Pradesh, (2) District Magistrate, Rewari, (3) Municipal Committee, Dharuhera, through its Secretary and (4) HSPCB, through its Member Secretary who stand impleaded as respondents no. 1 to 4. Memo of parties be prepared and attached with the application accordingly.

3. Mr. Rahul Khurana Advocate has appeared on behalf of respondent no. 4-HSPCB and the Registry is directed to issue notices to respondents no. 1 to 3.
4. Regional Officer, HSPCB, Rewari has appeared before this Tribunal physically and Mr. Harish Chander, J.E., MC, Dharuhera has appeared before this Tribunal through video call and we have interacted with them.
5. Mr. Harish Chander, J.E., MC, Dharuhera has also shown to us remedial measures taken by MC, Dharuhera for solid waste management.
6. Reply/response within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.
7. List the matter for further consideration on 16.02.2024.
8. A copy of this order be also forwarded to the District Magistrate, Rewari, Municipal Committee, Dharuhera, and HSPCB by e-mail for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

November 06<sup>th</sup>, 2023

N

To

**Annexure R-3**

The Regional officer  
HSPCB, Rewari

Memo No:- MCD/2024/ 102

Date:- 22-01-2024

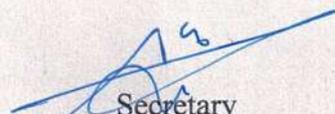
**Subject :** ATR on progress report in OA No 458/2023 Titled as Prakash Yadav versus state of Haryana in Hon'ble National Green Tribunal state of principal bench New Delhi.

R/sir

On the above cited subject, the progress report on the basis of the recommendation given by joint committee during visit on 11.10.2023 is as under mentioned:-

- (1) The tender for increase the height of wall was opened and after rate approval of competent authority, the work order issued to contractor on dated 22-01-2024. The work will be completed by the firm on priority basis with in one month.
- (2) During hearing of Hon'ble Court, The court was directed to make road in front of stadium. The said road belong to PWD Rewari and the concerned department constructed the I.P.B tile road in stadium as well as in front of stadium gate and surrounding of the processing facility plant (photos attached).
- (3) Deodorizer are spreading regularly on the site to control of odor smells.
- (4) The roads are cleaning and sweeping daily basis (Photos Attached).
- (5) The action plan for disposed of inert waste, RDF, compost, etc is as below:-
  - (A) The Municipal Committee Dharuhera issued work order to Balwan & Company vide office memo no MCD/2023/2050 Dated 06-02-2023 for Door to Door collection, segregation, Transportation as well as processing and disposal of solid waste in Municipal Committee, Dharuhera. The firm start the work on dated 08-02-2023 and make a agreement to this office. The Firm has installed the processing facility at Garibnagar (Dharuhera) of capillarity 100 TDP Trammel machine, technology and Process Solid Waste approx 20 TDP per day.
  - (B) For Disposal of RDF the Balwan & Company make a agreement with **Dhartie Warrior's environment Private Limited** and firm has Produced the copy of agreement and concern documents for RDF handed over to the said limited in MC office. (The copy of the same is enclosed here with).
  - (C) The compost handed over to surrounded farmers by the said agency (the receipt and adhar concerned documents of farmers are attached).
  - (D) For disposal of inert waste, the firm utilized the inert waste in low lying area for land filling & the submit the report of the contractor who utilized it to this office.

The progress report is submit for your further necessary action.

  
Secretary  
Municipal Committee, Dharuhera

114



Jan 22, 2024 10:23:47 AM  
95° E

Alamgirpur  
Gurgaon Division  
Haryana  
Altitude: 187.1 m  
Speed: 2.1 km/h  
Index number: 2110





116



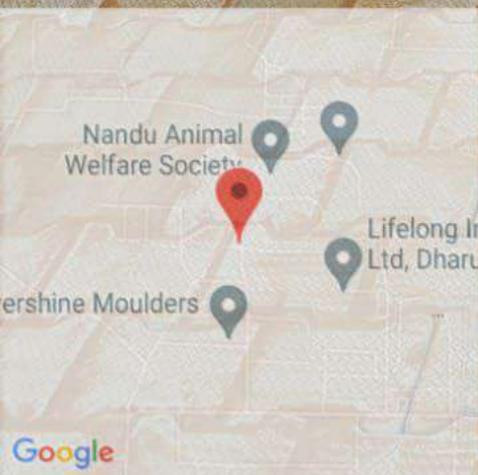
Jan 22, 2024 10:23:15 AM  
83° E

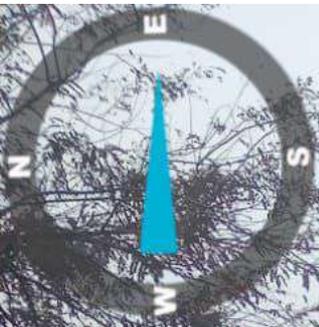
Alamgirpur  
Gurgaon Division  
Haryana

Altitude: 191.5m

Speed: 2.3km/h

Index number: 2108





Jan 22, 2024 10:22:56 AM  
90° E

Alamgirpur  
Gurgaon Division  
Haryana

Altitude: 192.5m

Speed: 1.7km/h

Index number: 2106



118



Jan 22, 2024 10:23:35 AM  
285° W

Alamgirpur  
Gurgaon Division

Haryana

Altitude: 189.0m

Speed: 3.9km/h

Index number: 2109



# BALWAN & COMPANY

119

1179/29 Malviya Nagar, Mehiana Road, Sonapat

Ref No. 2303

Dated 13/11/23

## RECORD OF D2D SOLID WASTE COLLECTION, SEGREGATION, AND PROCESSING, MUNICIPAL COMMITTEE DHARUHERA.

S.NO	MONTH	TOTAL WEIGHT OF GARBAGE COLLECTED FROM DOOR TO DOOR	WEIGHT OF RECYCLABLE MATERIAL, AFTER SEGREGATION	MONTH WISE GARBAGE PROCESSED	AFTER PROCESSED				
					RDF	COMPOST	INERT	C&D	GOOD EARTH
1	FEBRUARY	295.98	24.12	271.86	21.45	42.41	48.04	83.91	76.05
2	MARCH	510.98	49.54	461.44	51.53	80.59	60.29	137.96	131.07
3	APRIL	625.41	69.02	556.39	107.55	59.71	71.92	160.86	156.35
4	MAY	621.23	62.41	558.82	90.30	65.76	76.12	168.23	158.41
5	JUNE	586.19	58.69	527.5	84.27	74.09	67.41	155.27	146.45
6	JULY	705.40	76.01	-	-	-	-	-	-
7	AUGUST	607.24	64.69	-	-	-	-	-	-
8	SEPTEMBER	572.28	53.37	1171.94	209.58	165.92	152.86	335.42	308.16
9	OCTOBER	561.47	56.34	1024.04	166.09	138.32	130.18	306.02	283.44
	TOTAL	5086.18	514.19	4571.99	730.77	626.80	606.82	1347.67	1259.93

NOTE: Weight Calculated in tonne.

M.E

1/11/23  
J.E

For Balwan & Company  
Proprietor

# BALWAN & COMPANY

1179/29 Malviya Nagar, Mehiana Road, Sonapat

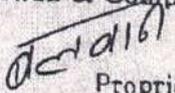
(10)

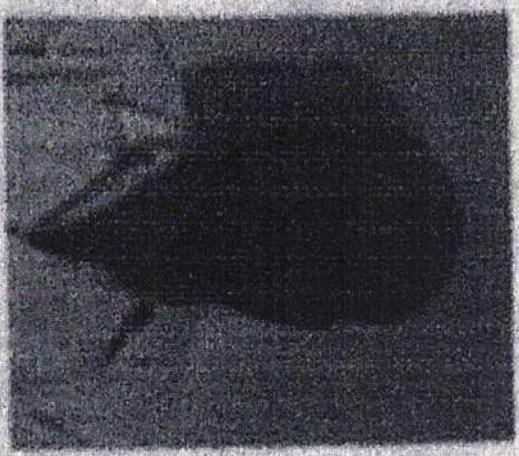
Ref No. 2304...

Dated. 13/11/22

यह प्रमाणित किय जाता हैं की फर्म द्वारा (माह फरवरी ,मार्च,अप्रेल ,मई और जून का ) कचरा प्रसंस्करण करने पश्चात निकले कम्पोस्ट (322 टन)को किसानो को निशुल्क प्रदान किया गया है जनके आधार कार्ड की प्रति साथ संलगन है |

For Balwan & Company

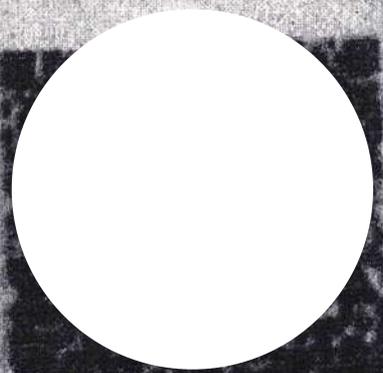
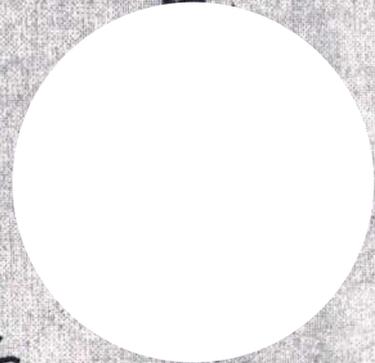
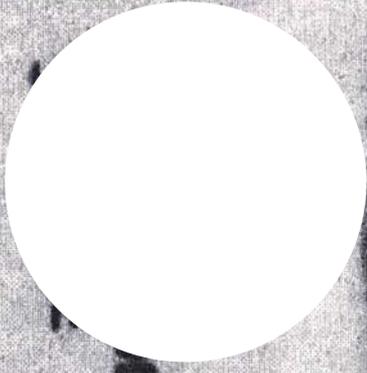
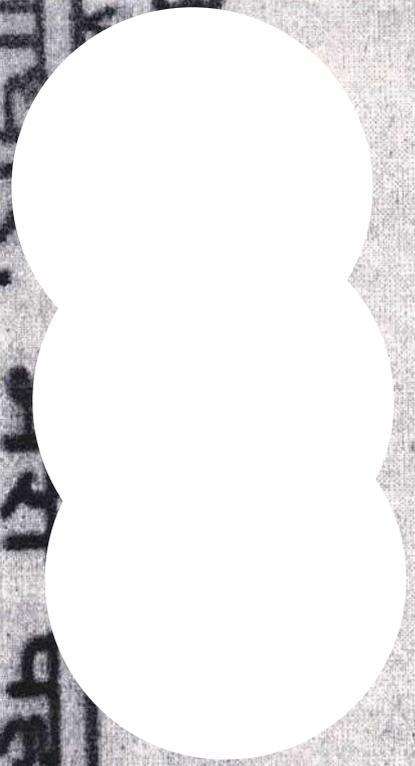
  
Proprietor



Use only for Manuscript Division  
For Composite Hindi and Garbage Collection 2017

पुस्तक

पुस्तकालय, गरी पुरवाण

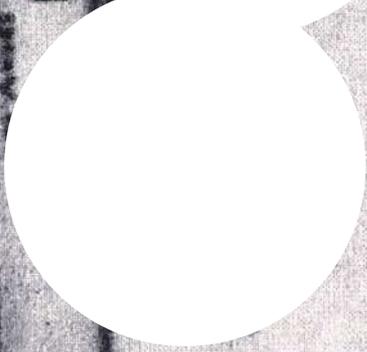




भारत सरकार  
सूचना और सार्वजनिक सम्बन्ध विभाग  
भारत

प्रेम:  
श्री  
श्री  
श्री

Use only for Nagar Palika Dhorahane for compost  
In soil sample collection 2022



13



भारत सरकार  
Unique Identification Authority of India

नामांकन क्रम / Enrollment

To  
राकेश कुमार  
Rakesh Kumar

71443206  
8900010476



MD714432067FH

आधार क्रमांक / Aadhaar Number

आधार पहचान



भारत सरकार  
राकेश कुमार  
Rakesh Kumar  
जन्म तिथि  
पुंस्व / Male

मेरा आधार पहचान

*only for Nager Police Station*

# BALWAN & COMPANY

14

1179/29 Malviya Nagar, Mehiana Road, Sonapat

---

Ref No. 2305

Dated... 13/11/23

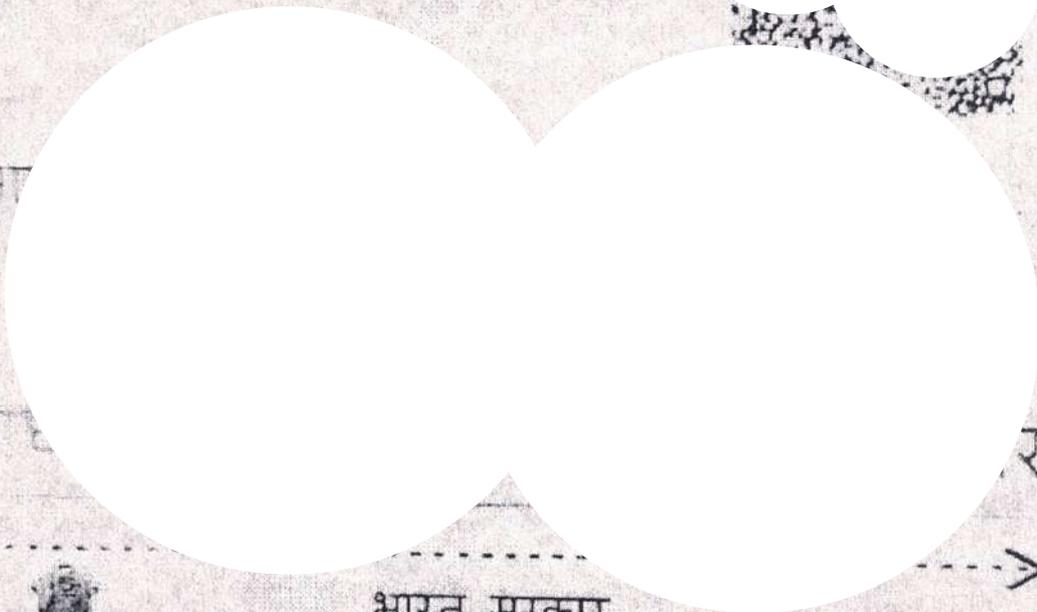
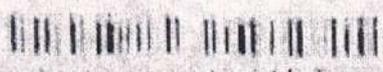
यह प्रमाणित किया जाता है की फर्म द्वारा (माह सितम्बर और अक्टूबर का) कचरा प्रसंस्करण करने के पश्चात निकले कम्पोस्ट (304 टन) को धारुहेड़ा के आसपास के किसानो व आमजन(पौधो के लिए) को निःशुल्क प्रदान किया गया है जिनके आधार कार्ड की प्रति साथ संलग्न है ।

Balwan & Company

*Devi*

Proprietor

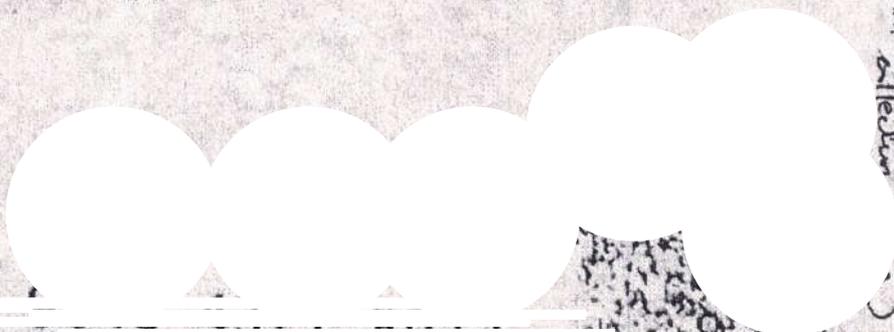
5



भारत सरकार  
Government of India



नाम  
Ranjotar  
जन्म तिथि / DOB 01/01/1976  
पता / Address

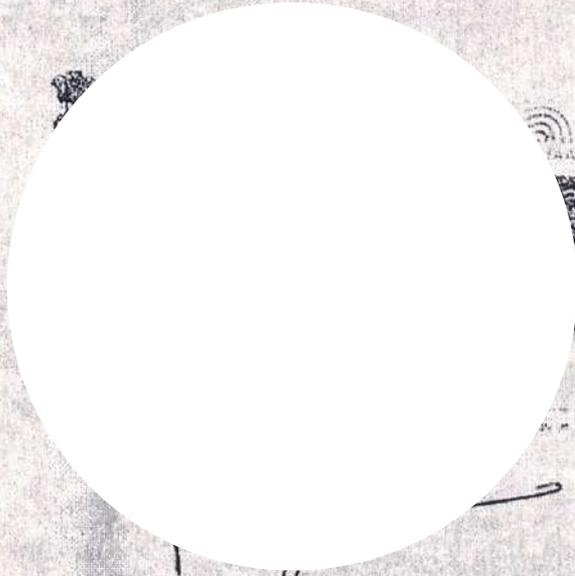


Use only for Nagar Palika Division for compost  
in DP for best  
Collection

16



Use only for Nagar Palika Dhule for compost  
(In the garbage collection zone)



17



कार

Use only for *[redacted]* structure for compost  
(In D20 garbage *[redacted]* 2023)

*Geshwan*

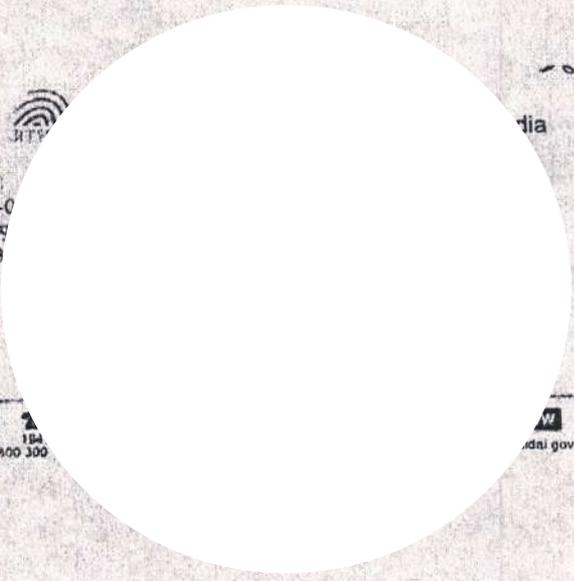


पता  
कोड-0  
शामप  
123

dia

184  
400 300

W  
idai gov in





Use only (in all) (Pharikhara for compost (2013))

सत्यपाल



19

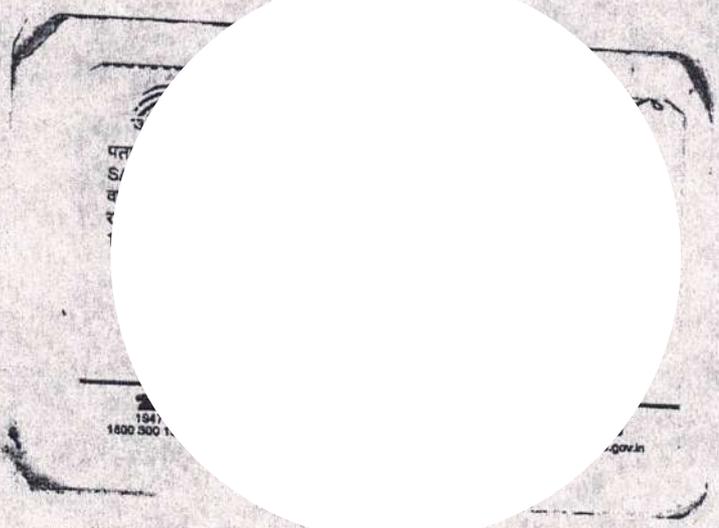


आ

वे अ  
कंपोस्ट

अधिकांश (for  
Collection 2018)

पुस्तक कर्मचारी



1947  
1800 300 1

gov.in

# BALWAN & COMPANY

1179/29 Malviya Nagar, Mehiana Road, Sonapat

Ref No. 2306

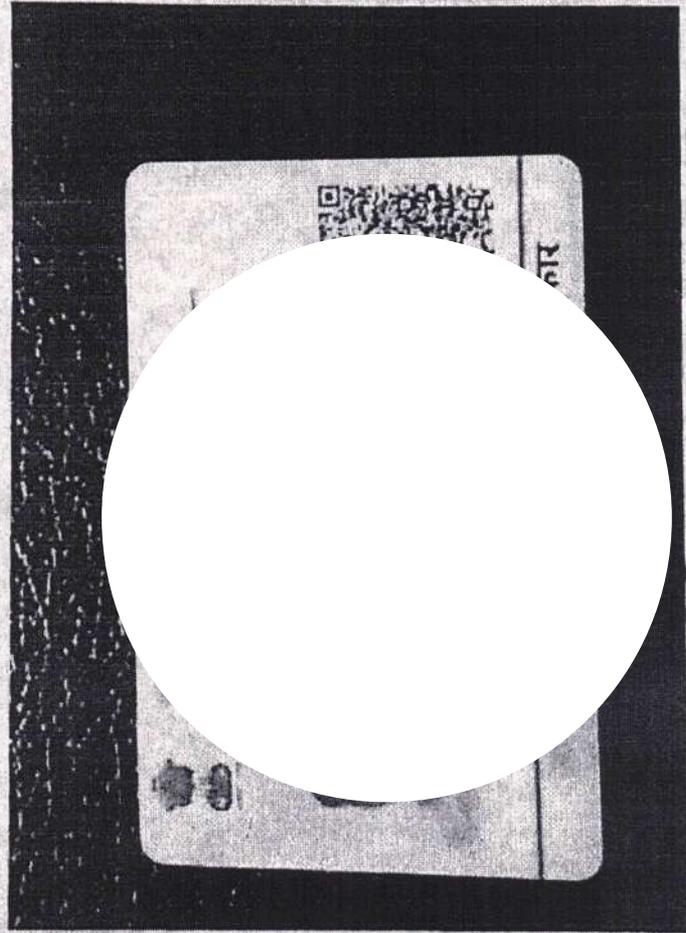
Dated. 13/11/22

यह प्रमाणित किया जाता है की (माह फरवरी ,मार्च,अप्रैल ,मई और जून का ) कचरा प्रसंस्करण करने पश्चात निकले इनेर्ट वेस्ट(323.700 ) को बंजर जमीन पर लैंड फिल हेतु प्रयोग में लाया गया ।

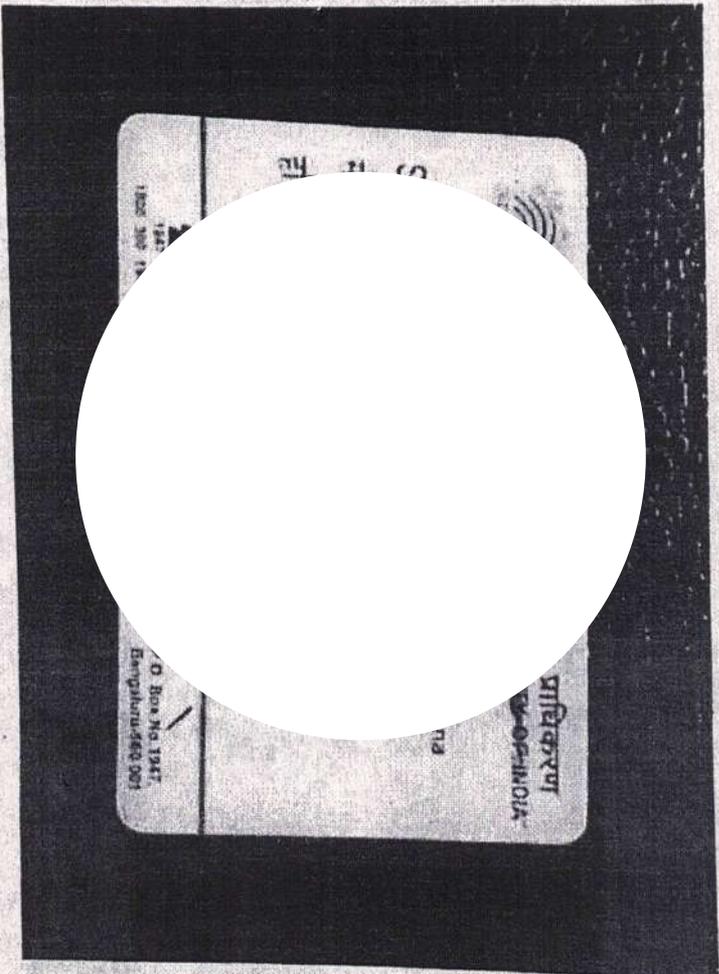
For Balwan & Company

Balwan

Proprietor



21/1/02



# BALWAN & COMPANY

23

133

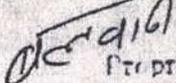
1179/29 Malviya Nagar, Mehiana Road, Sonapat

Ref No. 2307

Dated. 13/11/2007

यह प्रमाणित किया जाता है की (माह सितम्बर और अक्टूबर की) कचरा प्रसंस्करण करने के पश्चात निकले इनेर्ट वेस्ट(283 टन) को धारुहेड़ा के आसपास के बंजर जमीन व रास्तो के गड्ढों पर लैंडफिल हेतु प्रयोग में लाया गया।

For Balwan & Company

  
Proprietor

# JAIBIR SINGH CONTRACTOR

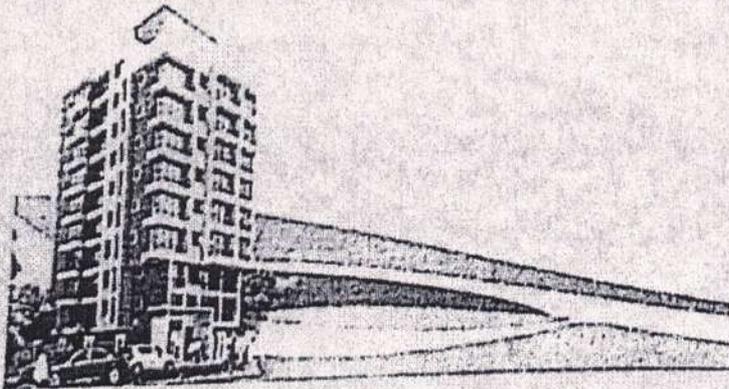
Plot No. 20, Market Bah Chitr, Behind the power house, Mehari Road, Gohana (Sonapat) 131301  
Spl. In All Kinds of Building Construction, Road, Sewer Pipe Line, Irrigation Works & All Civil Works

Class Govt. Contractor

Page No.

Date.....

मेंसर्स बलवान एंड कम्पनी द्वारा 09-03-2023 to 03-07-2023 तक निकाले गए कुल 706.23 MT C&D waste को हमारी फर्म द्वारा विभिन्न विकास कार्यो जैसे रोड, सड़क का निर्माण इत्यादि में WBM के तौर पर प्रयोग में लिया जाएगा | हमारी फर्म राष्ट्रीय हरित विकास प्राधिकरण के नियमों के तहत कार्यवाही करेगी |



*JS*  
Jaibir Singh  
Contractor

Mob. 9992253353

Mob. 8168679155

Email: JAIBIRCONTRACTOR@GMAIL.COM

## Co-Processing Certificate

**Issued to: Dhartie Warriors Environment Pvt. Ltd.**

**Certificate NO: RESRPL-812**

This is to certify that we take receipt of the following quantities of 730.77 MT of RDF sent by M/s. Dhartie Warriors Environment Private Limited on behalf of Municipal Committee, Dharuhera for fulfil Their RDF disposal responsibility Sending their RDF material for Coprocessing in our WTE during the period 01 September to October 31- 2023. The same would be safely and completely disposed. We certify that the following mentioned quantity has not been accounted for / billed to any other entity.

Waste Name: RDF/Refused Derived Fuel

Quantity (Tons) : 730.77 MT



For Delhi MSW Solution Limited

Authorised Signatory

Delhi MSW Solutions Limited [WTE]  
(A Subsidiary of Re Sustainability Limited)  
Site Address:  
Sector-5, Pocket N-1, Bawana Industrial Area,  
Behind Pragati Power Plant, Bawana,  
New Delhi - 110039, India.  
CIN: U90001TG2009PLC063708  
GSTIN: 07AADCD1783F1ZS

Registered Office:  
Level 11B, Aurobindo Galaxy,  
Hyderabad Knowledge City,  
HITECH City Road, Hyderabad-500081, India.

T: 8595908844  
info@resustainability.com  
resustainability.com

## Annexure

Date	Source of Collection	Type of Waste	Vehicle Details	Quantity (kgs)	Co-Processor Name and Location
6/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	16670	Delhi MSW Solution Private Limited Bawana
7/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	23990	Delhi MSW Solution Private Limited Bawana
7/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	20580	Delhi MSW Solution Private Limited Bawana
11/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21890	Delhi MSW Solution Private Limited Bawana
11/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22770	Delhi MSW Solution Private Limited Bawana
12/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	23760	Delhi MSW Solution Private Limited Bawana
12/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22370	Delhi MSW Solution Private Limited Bawana
13/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21330	Delhi MSW Solution Private Limited Bawana
13/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22320	Delhi MSW Solution Private Limited Bawana
14/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21600	Delhi MSW Solution Private Limited Bawana
14/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	19580	Delhi MSW Solution Private Limited Bawana
15/09/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22260	Delhi MSW Solution Private Limited Bawana
3/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	18900	Delhi MSW Solution Private Limited Bawana
4/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21480	Delhi MSW Solution Private Limited Bawana
4/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22530	Delhi MSW Solution Private Limited Bawana
5/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21510	Delhi MSW Solution Private Limited Bawana
6/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	19470	Delhi MSW Solution Private Limited Bawana
7/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	20980	Delhi MSW Solution Private Limited Bawana
7/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	20840	Delhi MSW Solution Private Limited Bawana
8/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21730	Delhi MSW Solution Private Limited Bawana
9/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22190	Delhi MSW Solution Private Limited Bawana
9/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22350	Delhi MSW Solution Private Limited Bawana

10/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22090	Delhi MSW Solution Private Limited Bawana
11/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21550	Delhi MSW Solution Private Limited Bawana
11/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	20490	Delhi MSW Solution Private Limited Bawana
12/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	20270	Delhi MSW Solution Private Limited Bawana
13/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21770	Delhi MSW Solution Private Limited Bawana
25/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	19590	Delhi MSW Solution Private Limited Bawana
26/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	26900	Delhi MSW Solution Private Limited Bawana
28/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22425	Delhi MSW Solution Private Limited Bawana
29/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	26825	Delhi MSW Solution Private Limited Bawana
30/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	28260	Delhi MSW Solution Private Limited Bawana
31/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	29500	Delhi MSW Solution Private Limited Bawana
			<b>Total</b>	<b>730770</b>	



Non Judicial			<b>Indian-Non Judicial Stamp Haryana Government</b>			Date : 05/07/2023
Certificate No	G0E2023G3970			Stamp Duty Paid : ₹ 101		
GRN No	104864949			Penalty : ₹ 0		
<b>Seller / First Party Detail</b>						
Name	Balwan And Company					
H.No./Floor :	1179/2	Sector/Ward :	Na	LandMark :	Mahlana road	
City/Village :	Malviya nagar	District :	Sonipat	State :	Haryana	
Phone :	91*****15					
<b>Buyer / Second Party Detail</b>						
Name :	Dhartie Warriors Environment					
H.No./Floor :	390	Sector/Ward :	15	LandMark :	Part 1	
City/Village :	Na	District :	Gurgaon	State :	Haryana	
Phone :	84*****25					
Purpose :	Agreement					

The authenticity of this document can be verified by scanning this QR Code Through smart phone or on the website <https://egrashry.nic.in>

**AGREEMENT ON PLASTIC WASTE MANAGEMENT RULES (PWM) 2016, Collection & Disposal of RDF/Recyclable Plastic.**

This Agreement is made on this 1<sup>th</sup> Day of April 2023 at Gurgaon.

**BY AND BETWEEN:**

**BALWAN & COMPANY**, having its registered office at Mahlana road, Malviya nagar Haryana - 131001 through its authorized representative Balwan Singh, Balwan and Company, party of the First Part;

**AND**

**M/s Dhartie Warriors Environment Private Limited**, a company its registered Office at 390, Sector-15 part 1, Gurugram Haryana -122001, through its authorized representative Ms. Himani Sharma working as Director with Dhartie Warriors Environment Private Limited, party of the Second Part;

For BALWAN & COMPANY



Prop.

1



**WHEREAS:**

1. DWEPL has represented to BALWAN & COMPANY that it has necessary logistics and organizational structure in terms of human resource, collection facilities and infrastructures for handling RDF/Recyclable waste namely collection, transportation and Disposal.
2. DWEPL is a waste management company which works with informal sector participants and various local bodies to channelize Post-consumer waste away from dump yards and landfills towards end recycling DWEPL also implements various large-scale behavioural change programs in partnership with public and private organizations.
3. The parties hereby agree to work together on the Plastic Waste Management Program to channelize the segregated post- consumer plastic waste from the municipal channel's towards end recycling
4. Based on DWEPL's representations, Company has decided to engage DWEPL, to discharge BALWAN & COMPANY obligation to be in compliance under the Rules under the following terms and conditions: -

**NOW THEREFORE, IN CONSIDERATION FOR THE MUTUAL PROMISES AND OBLIGATIONS CONTAINED HEREIN THE PARTIES AGREE AS FOLLOWS:**

**1. SCOPE OF WORK**

- 1.1. The Transportation Cost, Labor Cost Loading Unloading Cost, Co-Processing Cost or any type of cost related to the Fulfilling will be borne by Balwan and Company.
- 1.2. DWEPL agrees and undertakes to carry out the services in accordance with the scope of work and obligations detailed and described in **Annexure-A** hereof which shall always be read as a part of this agreement.

**2. OBLIGATIONS OF BALWAN & COMPANY**

- 2.1. For the purposes the scope of this Agreement, DWEPL shall communicate all correspondence by E-mail or contact.



For BALWAN & COMPANY

*(Handwritten signature)*

- 2.2. DWEPL shall consider all data/information/documents provided by BALWAN & COMPANY as true, correct. DWEPL shall not be liable to any authority, body or person in the event the data provided by BALWAN & COMPANY is incorrect/false or not in consonance with any law or regulation for the time being in force. The use of such data/information by the Service Provide shall in no way be deemed to be a verification or ratification of the correctness or validity of such data, information or documents.
- 2.3. BALWAN & COMPANY agrees to regularly pay all invoices raised by DWEPL against the services rendered under this Agreement within the period as agreed one week after invoice raise by DWEPL.

### 3. OBLIGATIONS OF DWEPL

- 3.1 DWEPL shall send all the RDF/ Recyclable waste collected to Plastic Waste Processors (PWP) registered with CPCB's Online Portal.
- 3.2 DWEPL shall be at liberty to discharge the obligations under this Agreement in the manner and means deemed appropriate under its sole control of performing and carrying out the Services, so long as DWEPL Complies with the applicable laws for the time being in force.
- 3.3 DWEPL shall maintain and supply to BALWAN & COMPANY accurate certificates of compliance from time to time for company's records and as may be required data in the format and structure by BALWAN & COMPANY and other information relating to the Services rendered under this Agreement.

### 4. ROLES AND RESPONSIBILITIES OF DWEPL

DWEPL shall:

1. DWEPL shall ensure that the collection, channelization, and transportation of the RDF/Recyclable shall be done in accordance with the requirements for such activities under the Rules.
2. Ensure Processing of RDF/recyclable as per PWM rules 2016 Plastic waste management laws and guidelines.
3. DWEPL shall also furnish certificate(s) issued in favor of M/s BALWAN & COMPANY by the cement industry/ kiln /Waste to Energy/other end-consumer of RDF / Recyclable collected on behalf of M/s BALWAN & COMPANY and raise invoice against this activity.



For BALWAN & COMPANY

*(Handwritten Signature)*

Prop.

## 5. COMPLIANCE

- a. DWEPL shall comply with all applicable laws, Rules and Regulations, local, national and city ordinances, all requirements of the government agencies and all government regulations, insofar as they are binding upon or affect DWEPL and the Services to be performed herein;
- b. DWEPL shall perform its services/obligation and discharge its duties under this agreement in accordance with the Rules or any prescribed guidelines under these Rules or by PWM.

## 6. TERM & TERMINATION

- a. The purposes of discharging the scope of work, this Agreement is valid from April 01, 2023 to March 31, 2024. This MOU can be further extended based on mutual agreement.
- b. Both Parties Terminate the agreement in any case after giving one month notice in written.

## 7. NOTICE OF THE PARTIES

Except as otherwise provided elsewhere in this Agreement any notice to be given to the Parties to this Agreement shall be in writing and shall be posted/sent by registered cover, by courier or by electronic communication via E-mail to the following addresses given herein below or at such other address as the Party may intimate in writing to the other. The notice served shall be effective from the date mentioned therein.

For BALWAN & COMPANY

Balwan Singh

Email: \_\_\_\_\_

Contact No. \_\_\_\_\_

For DHARTIE WARRIORS ENVIRONMENT PVT LTD.

Ms. Himani Sharma

Email: himani@dhartiwarriors.in

Contact No. 9551500052 (Himani Sharma)



For BALWAN & COMPANY

*[Handwritten Signature]*

Prop.

IN WITNESS WHEREOF THESE PRESENTS HAVE BEEN EXECUTED ON BEHALF OF THE PARTIES HERETO AT THE PLACE AND AS OF THE DAY AND YEAR FIRST ABOVE WRITTEN.

<p>Signed by for and on behalf of</p> <p>For BALWAN &amp; COMPANY By: Balwan Singh Designation: General Manager</p> <p>For BALWAN &amp; COMPANY</p> <p><i>Balwan Singh</i> Prop.</p> <p>Signature: _____</p>	<p>Signed by for and on behalf of</p> <p>For Dhartie Warriors Environment Private Limited By: Ms. Himani Sharma Designation: Director</p> <p>Signature: _____</p> 
<p>Witness: In the presence of</p> <p>Sign: _____</p> <p>Name <i>Amit Kumar</i></p> <p>Address:</p>	<p>Witness: In the presence of</p> <p>Sign: _____</p> <p>Name <i>Rachna Sharma</i></p> <p>Address: <i>patel Nagar, Gurgaon, part-2 HR-12001</i></p>

## ANNEXURE-A

For the purposes of discharging the EPR obligations of BALWAN & COMPANY, DWEPL shall perform the following scope of work.

- i. Collection and channelization for recycling/processing of plastic waste in the categories as defined under the Plastic Waste Management Rules including RDF /Recyclable waste as per the Plastic Waste Management Rules, 2016, as amended in 2022, and also to ensure compliance under other Rules, Notifications, Guidelines, Standard Operating Procedures issued by CPCB and SPCB from time to time etc. ("Rules") being issued by various State governments, intends to engage a service provider who shall be responsible for the Collection and Recycling of Plastic Waste generated through sale of Company's Products, ensure full compliance with all the requirements of the Plastic Waste Management (PWM) Rules, 2016 and its subsequent Amendments and / or other State or Union Territory regulations to carry out the Extended Producers Responsibility (EPR) activity on behalf of **BALWAN & COMPANY**.
- ii. Ensure collection of RDF/ recyclable as per PWM 2016 rules (in conformance to SWM Guidelines dated 16.02.2022) from municipalities.
- iii. Ensure disposal as per standard accepted methods (namely – waste to energy, Co-Processing, Cement kilns) by PWM through authorized and approved Plastic Waste Processors (PWPs) registered on CPCB Online portal.
- iv. Submit Co-processing monthly to (PWM) on behalf of **BALWAN & COMPANY**.
- v. Submission of monthly/ quarterly/yearly progress reports and/or assist **BALWAN & COMPANY** to wards replying or representing to any new amendments to PWM Rules and notices.



For **BALWAN & COMPANY**

A handwritten signature in blue ink is written below the text 'For BALWAN &amp; COMPANY'.